

Departmental charges actually recovered for the services rendered were—

Financial year 1950-51... £343,875=  
(Rs. 45,85,000).

Financial year 1951-52... £360,417=  
(Rs. 48,05,560).

(b) Yes.

(c) Does not arise.

(d) The value of transactions carried out was—

Financial year 1950-51... £31,570,895  
=(Rs. 42,09,45,266).

Financial year 1951-52... £16,526,561  
=(Rs. 22,03,54,146).

(e) The proportion of the Indian employees to the total number of employees in the Department is 43.8 per cent.

(f) Monthly salaries £ 7,878=  
of Indians. (Rs. 1,05,040),

Monthly salaries £10,637=  
of Non-Indians. (Rs. 1,41,826).

(g) Yes.

(h) Cases of importance noticed by the Audit are mentioned in the annual Audit Report which is placed before the Public Accounts Committee and the recommendations of the P.A.C. are attended to.

**Dr. P. S. Deshmukh:** Sir, is it the policy of Government to Indianise the Department increasingly and if so, when is it likely that a larger percentage of Indians would be employed?

**Sardar Swaran Singh:** The desire is to have as large a proportion of Indians as is possible consistent with convenience and efficiency.

**Dr. P. S. Deshmukh:** Sir, with respect to the reply to part (d) of the question; what are the causes which have led to the transactions being reduced to more or less half the amount of the previous year, 1950-51?

**Sardar Swaran Singh:** This was mainly due to the decision to decrease purchases on account of wagons and coaches.

**Dr. P. S. Deshmukh:** Do we get any purchase commissions on the transactions for the purchase of stores?

**Sardar Swaran Singh:** I have attempted a reply to this and if the hon. Member had carefully listened to part (b).....

**Dr. P. S. Deshmukh:** The hon. Minister has not understood my question. I want to know whether there

is any commission given by large stock-owners for the purchases we make.

**Sardar Swaran Singh:** Of course, yes.

**Shri B. Shiva Rao:** Have any steps been taken to rationalise the working of this Department on the lines recommended by the Estimates Committee, with a view to checking the practice of placing abroad orders for articles of very small value?

**Sardar Swaran Singh:** Action has been taken and that matter is under consideration.

**Shri M. L. Dwivedi:** May I know, Sir, if the terms of contract as advised by the Public Accounts Committee have been formulated?

**Sardar Swaran Singh:** That point is under consideration. An India Stores Audit Section is added to this purchase organisation and the forms of contract are approved by them.

**Shri Badshah Gnpta:** May I know, Sir, what is the pay of the highest paid employee in the department and to what nationality he belongs?

**Sardar Swaran Singh:** I require notice for that, Sir.

**Shri B. S. Murthy:** Are the Government contemplating to close down this department in London.

**Sardar Swaran Singh:** No, Sir, the closure is not contemplated.

#### CENSORSHIP OF FILMS

\*593. **Shri Jhunjhunwala:** Will the Minister of Information and Broadcasting be pleased to state whether Government have censored the existing films which are being exhibited in India?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** Under the Cinematograph Act, 1918, no film is permitted to be exhibited unless it has been certified as suitable for unrestricted public exhibition or for public exhibition restricted to adults only. Films are censored by the Central Board of Film Censors which has been constituted under the Cinematograph Act.

श्री जून्जुनवाला : जब फिल्मों के सरकी जाती हैं तो क्या क्या बातें ध्यान में रखी जाती हैं ?

[**Shri Jhunjhunwala:** While censoring films what considerations are kept in view?]

**Shri Karmarkar:** The principal considerations that are kept before them by the Censor Board are naturally: anything against public morals and public interest.

**श्री झुनझुनवाल :** जितनी फिल्में हिन्दुस्तान में दिखाई जाती हैं उनके बारे में क्या मैं यह समझूँ कि यह सब बातें ध्यान में रख कर वे सेंसर की गयी हैं और पब्लिक मारैलिटी के वे विरुद्ध नहीं हैं ?

[**Shri Jhunjunwala:** Am I to understand that these considerations were kept in view when the films being exhibited at present in India, were censored and that these films do not offend against public morality?]

**श्री करमरकर :** जी हाँ, जो पब्लिक के सामने आती हैं वे हमारी राय में ठीक होती हैं।

[**Shri Karmarkar:** Yes, Sir, the films which come before the public are in my opinion, quite proper.]

**श्री झुनझुनवाल :** अभी जो फिल्मों दिखाई जाती हैं उनसे क्या मैं यह समझूँ कि वे पब्लिक के मारैलिटी के विरुद्ध नहीं हैं।

[**Shri Jhunjunwala:** Am I to understand that the films exhibited these days are not against public morality?]

**Mr. Speaker :** इसके लिये तो उन्होंने जवाब दिया है कि हाँ, ऐसा समझना चाहिये। [He has already replied that it is so.] It is a matter of opinion.

**Shri B. S. Murthy:** May I know, Sir, whether the Censor Board has been advised to take a lenient view of these films now produced in view of the progress we have attained?

**Shri Karmarkar:** No, Sir. They have been advised to take the correct view.

**Shri Muniswamy:** May I know, Sir, if the films taken in Russia during the recent visit of Indian cinema stars like N. S. Krishnan, and T. A. Mathuram have been disallowed to be exhibited in India?

**Mr. Speaker:** He refers to a certain film which has been disallowed in India.

**Shri Nambiar:** A certain film was taken in Russia during the visit of Indian cinema stars. Is there any prohibition on its exhibition in India?

**Shri Karmarkar:** I should like to have notice. Does he refer to the film.....

**सेठ गोविन्द दास:** क्या माननीय मंत्री जी के पास इस सेंसर के बावजूद भी इस तरह की शिकायतें आई हैं कि कई फिल्मों जो दिखाई जाती हैं वे नैतिकता की दृष्टि से ठीक नहीं हैं ?

[**Seth Govind Das:** In spite of the censorship, has the hon. Minister received any complaints to the effect that certain films which are exhibited are not proper from the point of view of morality?]

**श्री करमरकर :** शायद यह ठीक है कि ऐसी शिकायतें आती हैं और जब आती हैं तो हमारे रूलस के मुताबिक उनका रिज्यू आदि हो जाता है। तो माननीय सदस्य रूलस से इस बारे में पता लगा सकते हैं।

[**Shri Karmarkar:** Such complaints are sometimes received but in that case the films are reviewed according to our rules. The hon. Member can know the facts by referring to the rules.]

## WRITTEN ANSWERS TO QUESTIONS

### A. I. R. STATIONS

\*594. **Shri M. L. Dwivedi:** Will the Minister of Information and Broadcasting be pleased to state the main changes or improvements effected since 1947 in each of the A.I.R. stations at Delhi, Madras, Bombay and Calcutta?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** A statement giving the requisite information is laid on the Table of the House. [See Appendix III, annexure No. 44.]

### FIVE YEAR PLAN

\*595. **Pandit Munishwar Datt Upadhyay:** Will the Minister of